



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6858/2022 FIXED, AT 2:00 PM, PERSONAL APPEARANCE	ANJUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. D K BAGCHI
ADMISSION				
2	WA/173/2022 FIXED	LILY BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
3	WITH WP(C)/3576/2017	SAIDUR RAHMAN and 9 ORS. Versus THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
4	WA/232/2022 FIXED	SEKHAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A S DHILLON MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE
5	WA/287/2022 FIXED	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, COAL INDIA
6	WITH WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
7	WITH WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
8	WA/306/2022 CAVT. NO.08442/022, FIXED, CAVT./844/2022	JAYANTI DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, P AND R.D. GA, ASSAM MR. D HUSSAIN MR. R A CHOUDHURY FOR CAVEATOR

9	WA/370/2022 FIXED	KESHAB BARMAN AND 153 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. T DEURI MS T WAPANGLA MR D KALITA P. DEKA	GA, ASSAM SC, REVENUE
ORDERS				
10	W.P.(Cri.)/2/2017 FIXED	JALAL UDDIN SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR.A ROSHID MR.M HUSSAIN MR.M ISLAM	GA, ASSAM(R1-6)
11	PIL(Suo Moto)/10/2018 FIXED	X X X Versus IN RE THE STATE OF ASSAM AND 102 ORS.	MR. T J MAHANTA	MS C MEDHI (R-5-90) MR. K N CHOUDHURY (R-92-279) MR. P P DEKA (R-92-279) MR G N SAHEWALLA (R-91) GA, ASSAM MR. M A SHEIKH (R-5-90) MR H K SARMA (R-91) MR. T DEURI (R-92-279) MR. Z KHALID MR. D KALITA (R-246-279) MR D DAS(SR. ADV) MR. P DEKA ((R-91) MR. A CHETIA (R-91) MS F INTAZ (R-5-90) MS S SHARMA MS K BHATTACHARYYA (R-91) MR. K MOHAMMAD (R-28-292)
	WITH I.A.(Civil)/3207/2022 in PIL(Suo Moto)/10/2018	KESHAB BARMAN AND 153 ORS. Versus IN RE THE STATE OF ASSAM AND 89 ORS	MR. K N CHOUDHURY MR. T DEURI P. DEKA P. DEKA	MR. T J MAHANTA GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3215/2022 in PIL(Suo Moto)/10/2018	ARABINDA BAISHYA AND 33 ORS. Versus IN RE THE STATE OF ASSAM AND 89 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. T DEURI MR. G HUSSAIN P. DEKA	MR. T J MAHANTA GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3222/2022 in PIL(Suo Moto)/10/2018	ARABINDA BAISHYA AND 33 ORS Versus IN RE THE STATE OF ASSAM AND 89 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. T DEURI MR. G HUSSAIN P. DEKA	MR. T J MAHANTA GA, ASSAM SC, REVENUE
12	PIL/6/2019 FIXED	SAMSUL ISLAM MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH	GA, ASSAM SC, FOREST
13	Mat.App./22/2019 FIXED, WITH LCR	SRI GHANA KANTA KATAKI Versus SMTI. ARUNA BORAH	MR. D MOZUMDER MR. S BISWAS	N BAISHYA MR G CHOUDHURY
14	WP(C)/4889/2020 FIXED	SALEHA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL ASSTT.S.G.I.
15	PIL(Suo Moto)/5/2021 FIXED	XXX Versus IN RE - STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. U K NAIR, SR. ADV	MR N DUTTA, AG, AP MR. A CHANDRAN, ADDL. SR. GA, AP

16	PIL/17/2021 FIXED	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r-11) MR. A CHETRY (R-9,10) MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10) MR K BISWAKARMA(r-11) MS B DEVI (r-11)
17	PIL/23/2021 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA
18	PIL/65/2021 FIXED	DEBABRATA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. SURAJIT DAS MR Z HUSSAIN MR H K J AHMED MR. T A RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, REVENUE
	WITH			
19	PIL(Suo Moto)/6/2021	XXX AND 41 ORS. Versus IN RE- THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH			
20	PIL/69/2021	NIRUPAMA BORGHAIN AND 11 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B C DAS MR. A R SIKDAR MR M AHMED MR. S U AHMED MR. M H TALUKDAR MD A ALI	GA, ASSAM SC, REVENUE
	WITH			
21	PIL/76/2021	ALL INDIA KISHAN MAZDOOR SABHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH			
22	PIL/9/2022	ABDUL BATIN KHANDAKAR Versus THE STATE OF ASSAM AND 12 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, REVENUE
23	WA/144/2021 BY SLIP	JOYITA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR M K ROY	MR. T J MAHANTA (r-8) MR D KALITA (R-3) MR. R ALI (R-4 TO 7) MR M SHELMIM (R-4 TO 7) MR. P P DUTTA (r-8) MR. D NATH (R-3) MR. H A AHMED (R-4 TO 7) MR T GOGOI (r-8) MS A BHUYAN (R-3) SC,AMDB
24	Review.Pet./49/2022 FIXED, WITH WP(C)/4433/2012 (D/O)	PRASANNA BORAH AND 4 ORS. Versus GOBINDA LAL CHAKROBORTY AND 9 ORS.	MR. D DAS SR. ADV MR. N BORAH MR H MAZUMDER	SC, APSC MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. B ZAMAN
25	WA/88/2022 FIXED	SMTI. MAMATAJ BASUMATARY AND 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 30 ORS	MR. M SARANIA MD. S U AHMED	GA, ASSAM SC, BTC SC, FINANCE SC, EDU
26	WA/137/2022 FIXED	MOSTAQUE MD MORSHEDUR HASSAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S UKTAR (R4)

27	WA/253/2022 BY SLIP	ARUNJYOTI THAKURIA Versus THE UNION OF INDIA AND 3 ORS.	MR. A K PURKAYASTHA MR. S NATH MR. S SHARMA	MR. S S ROY SC, NF RLY
28	I.A.(Civil)/2893/2022 FIXED in Cus.Ref./1/2022 WITH Cus.Ref./1/2022 WITH I.A.(Civil)/2902/2022 in Cus.Ref./1/2022 WITH Cus.Ref./2/2022 WITH I.A.(Civil)/2897/2022 in Cus.Ref./2/2022 WITH I.A.(Civil)/2950/2022 in Cus.Ref./2/2022 WITH Cus.Ref./3/2022 WITH I.A.(Civil)/2918/2022 in Cus.Ref./3/2022	SMTI. NEMLUNI Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK SUBIR MODAK Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. THE COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus RONNIE ZOLIANNGURA THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR Versus RONNIE ZOLIANNGURA	MR N DASGUPTA MS P SIKDAR MR. S C KEYAL SC, CUSTOMS MR. S C KEYAL MR. S C KEYAL SC, CUSTOMS MR. S C KEYAL SC, CUSTOMS MR N DASGUPTA MS P SIKDAR MR. S C KEYAL SC, CUSTOMS MR. S C KEYAL	SC, CUSTOMS MR N DASGUPTA MR N DASGUPTA MR N DASGUPTA SC, CUSTOMS SC, CUSTOMS
<u>HEARING</u>				
31	Mat.App./8/2014 FIXED, WITH LCR	ARUTI DUSAD Versus SHIV PUJAN DASAD	MRS. R RONGMEI MR.R DEV MSS DEVI MS.R DEVI	MRS. R RONGMEI MRS. RITA DAS MOZUMDAR
32	PIL/72/2016 FIXED	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, GMC SC, G M D A SC, TRANSPORT SC, A S T C

33	WA/9/2018 FIXED	THE STAFF SELECTION COMMISSION Versus MD GAJJUR RAHMAN	MR. S C KEYAL	MR. H BEZBARUA
34	WA/169/2018 CAVT. NO.0471/2018 FIXED, CAVT./471/2018	KHAIRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MD. A H LASKAR MR K K GHOSH	SC, SEC. EDU. MR. R P KAKOTI (R6) MR. T DAS MR. DEBABRAT CHUTIA (OP5) MR. S SUTRADHAR (R6) FOR CAVEATOR
35	Mat.App./1/2020	SRI DEBA KANTA BORA Versus SMTI. BABITA KAKATI	MR K K MAHANTA SR ADV	MS R DUTTA BHUYAN LEGAL AID COUNSEL
	WITH I.A.(Civil)/50/2020 in Mat.App./1/2020	SRI DEBA KANTA BORA Versus SMTI. BABITA KAKATI	MR K K MAHANTA MS N BEGUM MR B M DEKA MR. K M MAHANTA	MRS. R D BHUYAN
36	WA/55/2021	THE GENERAL MANAGER, CONSTRUCTION AND ANR. Versus M/S VASISTHA CONSTRUCTION PVT. LTD.	MR G GOSWAMI	
37	WA/239/2021 FIXED	THE GENERAL MANAGER (CONS) AND ANR. Versus M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS.	MR G GOSWAMI	MR. R HUSSAIN (R-3,4,5,6) MRS. S ROY (R-3,4,5,6) MR. A A AHMED (R-3,4)
	WITH I.A.(Civil)/1072/2022 in WA/239/2021	M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS. Versus THE GENERAL MANAGER (CONS) AND ANR.	MR. R HUSSAIN MR. A A AHMED (R-3,4)	
38	WA/325/2021 FIXED	ABDUS SHOHID CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, PWD
39	WP(C)/1707/2021	DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
40	WA/72/2022 FIXED	LIRENTHUNG KIKON AND ANR. Versus THE STATE OF NAGALAND AND 4 ORS. A	MR. R DHAR MR M DEY MR M DEY	MS H AHMED (R-5) MR F KHAN (R-5) MR U CHAUDHURY (R-5) MS BISMITA BARMAN (R-5) GA, NAGALAND MR. N MOZHUI (R-5)
41	WA/146/2022	AKTER HUSSAIN AND 4 ORS. Versus ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
42	WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3)
	WITH I.A.(Civil)/1568/2021 in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU

43	WA/154/2022 CAVT. NO.04412/022, FIXED, WITH WA/354/2018 (D/O), CAVT./441/2022, CAVT./1226/2018 (D/O)	SWAPAN KUMAR SINGHA Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU. MRS. K DEVI MR. S K GOSWAMI (R-7) MS N SAIKIA MR. B K GOSWAMI (R-7) SC, N C T E MR. R SHARMA (R-7) MS S A KHALIFA FOR CAVEATOR
WITH				
44	Review.Pet./168/2019	SMTI. SHELLEY DAS CHOWDHURY Versus SIRAZUL AMBIA AND 8 ORS.	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI	MR. I ALAM SC, N C T E SC, EDU
WITH				
45	Review.Pet./136/2022	SMTI. SUPARNA SINHA Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN	SC, SEC. EDU. SC, N C T E
46	WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
WITH				
	I.A.(Civil)/1551/2022 in WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY
47	WA/260/2022 FIXED	THE ASSAM FINANCIAL CORPORATION LTD. AND 2 ORS. Versus BHABENDRA NATH SARMA AND 6 ORS. B	MR. R K D CHOUDHURY	MR. B SARMAH MR. A L MANDAL (r-7) SC, FINANCE
48	WP(C)/2495/2022 FIXED	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MR.JUSTICE A.BORTHAKUR
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./54/2021 FIXED, WITH WP(C)/4759/2019 (D/O)	HARE] ALI @ HARA] ALI @ HARE] Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR A RASHID MS S PARVEEN MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	Review.Pet./63/2021 WITH WP(C)/4139/2019 (D/O), LCR 2 FILES	PARITOSH DAS Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	Review.Pet./111/2021 FIXED, WITH WP(C)/3889/2019 (D/O)	SANGSHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022

15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER**

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4688/2019 B/O	BHANU BEWA @ BHANU BIBI @ BNAN BIBI @ LAL BHANU BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR. S H RAHMAN MR. M A SHEIKH MS. A BEGUM MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/6902/2022 FIXED	MD. NUR HUSSAIN @ NURUDDIN AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
3	WP(C)/2157/2022 FIXED, WITH LCR	MUSSTT. SAIMAN NESSA @ SAIMAN Versus THE UNION OF INDIA AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
4	CrI.A./129/2018 WITH OFFICE NOTE, LCR 4 FILES, FIXED	THE NATIONAL INVESTIGATION AGENCY Versus SHRI ALIENBA PANGJUNG JAMIR	MR. D K DAS, PP, NIA MR J A HASSAN MS P K DARJEE	
5	WP(C)/3218/2018 FIXED, WITH LCR	MUSSTT. RABIYA KHATUN AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS. P PHUKAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
STAY MATTERS				

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6860/2022 FIXED	MRITYUNJAY BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ALI H A AHMED	SC, ELEM. EDU GA, ASSAM
2	WP(C)/7317/2022 FIXED	PARINITA PATAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
WITH				
3	WP(C)/7246/2022	PABAN RAHANG Versus THE STATE OF ASSAM AND 2 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
WITH				
4	WP(C)/7319/2022	DIGANTA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
WITH				
5	WP(C)/7711/2022	PARESH BEZBARUAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
6	WP(C)/7357/2022 FIXED	TULUKAN BHARALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
WITH				
7	WP(C)/7369/2022	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.

8	WITH WP(C)/7374/2022	LAKSHI KANTA SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
9	WP(C)/7528/2022 FIXED	JIBAN CH. KALITA Versus THE STATE OF ASSAM AND 5 ORS.	DR. P K GOSWAMI MR A BARMAN	SC, EDU
10	WP(C)/7667/2022 FIXED	SHAHIDUR SHA KHANDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR. U K NAIR MR. N ALAM R K MR H K DAS MR. A RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
11	WP(C)/7671/2022 FIXED	FRANKLIN HUSSAIN AND 14 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR. U K NAIR MR. N ALAM R K MR H K DAS MR. A RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
12	WP(C)/7677/2022 FIXED	JOHIRUL ISLAM AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B SINHA MR. M HUSSAIN	SC, ELEM. EDU SC, SSA
13	WP(C)/7684/2022 FIXED	MUKUL SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
<u>ORDER (STAY VACATING)</u>				
14	I.A.(Civil)/2218/2021 FIXED in WP(C)/5307/2021 WITH WP(C)/5307/2021	BABUL HOSSAIN Versus REZZAQL HUSSAIN AND 7 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM MR. A R SIKDAR
		REZZAQL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	SC, HIGHER EDU GA, ASSAM MR A ALI (R7) MR. S AHMED MR. S AHMED MS. M KHATUN (R7) J DEVI (R7) MS. M. KHATUN
15	I.A.(Civil)/2601/2022 FIXED in WP(C)/2082/2022 WITH WP(C)/2082/2022	NUR ALOM Versus MRS. AKTARUN NESSA AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN MR. N B P SINGHA SC, SSA
		AKTARUN NESSA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. S H RAHMAN (R-5) MR. D A KAIYUM MR B GOGOI, SC, SSA (R-2 & 3) MR. M S MONDAL SC, EDU
<u>ADMISSION</u>				
16	WP(C)/1697/2015 FIXED, WITH WP(C)135/2008(D/O) WP(C)1928/2006 (D/O)	MRS. REETA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MS.P DAS MR H HOQUE MR.J P SARMA	MR.D P CHALIHAR-3 MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION
17	WP(C)/8471/2019 FIXED	BIRALAL DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R SIKDAR MD. A ALI MR. S I TALUKDAR	MR. K. GOGOI, (SC,HIGHER EDUCATION DEPARTMENT (R-1 to R-3)) SC, FINANCE (R-4)
18	WP(C)/1039/2021 FIXED WITH I.A.(Civil)/654/2021 in WP(C)/1039/2021	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU. MR K K MAHANTA (Sr. Ad (r-4)vocate) MS N BEGUM (r-4) MR. K SINGHA (r-4) M R Sharma (r-4)
		CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA

19	WP(C)/2647/2022 FIXED	ADHIR DAS AND 10 ORS Versus THE STATE OF ASSAM AND 46 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A K DUTTA (r-4) MR. B PURKAYASTHA (r-4) MR. B ZAMAN (r-4)
	WITH			
20	WP(C)/5518/2021	ADHIR DAS AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
	WITH			
21	WP(C)/6538/2021	PRABIN CH RABHA AND 43 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU MR. S B LASKAR (R-4,5,6) MR. H A LASKAR (R-4,5,6) MS N KALITA (R-4,5,6) MS D DUTTA (R-4,5,6)
22	WP(C)/4984/2022 FIXED	MD. SHAYZ UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C KEYAL MS G HAZARIKA MISS P DAS	SC, EDU
23	WP(C)/5525/2022 CAVT. NO.09122/022, FIXED	SANJIB KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY	SC, SEC. EDU. MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM FOR CAVEATOR
24	WP(C)/6213/2022 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. B BORGHAIN MR B SAIKIA	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM (R-4)
25	WP(C)/7332/2022 FIXED	BHUMIKA DAS (MINOR) AND 10 ORS. Versus THE UNION OF INDIA AND 4 ORS	MD. I H KHAN MR A ALIM SK	GA, ASSAM DY.S.G.I.
	WITH			
26	WP(C)/5306/2022	DIPENDRA NEWAR AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MR. S ALIM MS B KALITA	MR. S S ROY (r-1) ASSTT.S.G.I.
	WITH			
27	WP(C)/5429/2022	ARFAN AZAM Versus THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MS B KALITA MR. S ALIM	ASSTT.S.G.I.
	WITH			
28	WP(C)/6653/2022	ELIAS AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM ASSTT.S.G.I. SC, NAVODAYA VIDYALAYA

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
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9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
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14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST**

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./97/2021 WITH LCR 5 FILES, P.B.-2 , FIXED	AHON WANGSA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. S D PURKAYASTHA MS A BHATTACHARJEE	MR H R A CHOUDHURY (R-2,3) MR. R SARMA (R-2,3) MR. R A CHOUDHURY (R-2,3) PP, A P
	WITH			
2	Crl.A./194/2020	NIPEN DAS @ KALA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. R SARMA MR. R SARMA MR. R A CHOUDHURY MR. R A CHOUDHURY PP, A P
	WITH			
	I.A.(Crl.)/495/2020 in Crl.A./194/2020	NIPEN DAS @ KALA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, A P
3	Crl.A./211/2021 WITH LCR 5 FILES, P.B.-2	MD. SOLEMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. B DEKA MR. P JAIN MS P BARUAH S AZIZ	PP, ASSAM
	WITH			
	I.A.(Crl.)/553/2021 in Crl.A./211/2021	MD. SOLEMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. B DEKA MR. P JAIN MS P BARUAH S AZIZ	PP, ASSAM

4	I.A.(CrI.)/100/2022 CRL.A. 60/2021(D/O), WITH LCR 6 FILES, P.B.-4 in CrI.A./110/2021 WITH CrI.A./110/2021 WITH I.A.(CrI.)/243/2021 in CrI.A./110/2021	JAKIR HUSSAIN @ JAKIR AND 3 ORS. Versus STATE OF ASSAM ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM ALTAF ALI AND 6 ORS. Versus STATE OF ASSAM	MR. SK N MOHAMMAD MR. SK S N MOHAMMAD PP, ASSAM MR. SK N MOHAMMAD MR A IKBAL MR. SK S N MOHAMMAD PP, ASSAM MR. SK N MOHAMMAD MR A IKBAL
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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	WP(C)/4775/2022 AT 10:30 AM	ABDUR ROUF AND 56 ORS Versus THE STATE OF ASSAMA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS	GA, ASSAM SC, FOREST
<u>ADMISSION</u>				
2	WP(C)/5331/2017 PART-HEARD, FIXED	PRADIP BARMAN Versus THE STATE OF ASSAM and 4 ORS.	MR. N DEKA MS. D GHOSH	GA, ASSAM
3	WP(C)/6/2011 FIXED	SRI DILIP KUMAR SINHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.M CHANDA MR.S CHOUDHURY	SC, FINANCE & TAXATION GA, ASSAM SC, APSC MS.M BHATTACHARJEE SC, PWD
WITH				
4	WP(C)/6700/2010	JOYDEEP NATH and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M CHANDA MR.S CHOUDHURY	SC, APSC SC, F.DEPTT. SC, PWD
5	WP(C)/2159/2015 FIXED	KRISHNA KANTA BORA and 33 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MR.M MAJUMDAR MR.F A HASSAN	GA, ASSAM(R1-2) SC, FINANCER4 SC, DLR(R3,5)
6	WP(C)/4245/2016 FIXED	RUPJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI(SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR R DHAR, STATE COUNSEL, ASSAM MR.G PEGU MR P NAYAK, SC, GDD MR.B J TALUKDAR(R - 1 to 5)

7	WP(C)/931/2018 FIXED	ABDUL RASHID Versus THE STATE OF ASSAM AND 3 ORS.	MR. G UZIR MS. H DAS MR. S M BARUAH MR. T K DAS MR. M SAIKIA MR. G J TALUKDAR	GA, ASSAM MR. D NATH (SC, PWD)
8	WP(C)/7287/2019 FIXED	JC-2500215 SUB/GD KRISHAN CHAND Versus UNION OF INDIA AND 2 ORS	MS. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI (CGC)
9	WP(C)/8109/2019 FIXED	HAFSA BEGAM Versus THE STATE OF ASSAM AND 9 ORS	MR F A LASKAR MR. N H BARBHUIYA MR. D H MOZUMDER	MR C BARUAH GA, ASSAM SC, AG SC, FINANCE DEPTT.
10	WP(C)/4161/2021 FIXED	MD. HAFAZUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG, R4) SC, FINANCE SC, REVENUE
11	WP(C)/5455/2021 FIXED	EX FORCE NO. 025090635 SHRI ABINASH BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	ASSTT.S.G.I.
ORDERS				
12	Cont.Cas(C)/513/2022 FIXED	BHUPEN BHAGAWATI Versus JAYANT NARLIKAR AND 2 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	MS. M M KALITA (R-1,2,3)
HEARING				
13	WP(C)/613/2013 WITH LCR - 15 (FIFTEEN) FILES, FIXED	THE DIRECTOR and ANR. Versus JITEN DAS and 15 ORS	MR.B C PATHAK MS. R B BORA MR.B PATHAK MS.B KAMAN	MR. M K SARMA (r-1 to 14) MS.P GOGOI MR.I F ALI MR.A AHMED MS.J DUTTA MS.P KALITA
14	WP(C)/7406/2015 FIXED	THANESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MS.R BEGUM	MR.C BARUAH GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, AG MR. R K TALUKDAR
15	WP(C)/3335/2016 FIXED	FANINDER KUMAR RAI Versus THE UNION OF INDIA and 5 ORS	MR.A K SINGH MR.V N UPADHYAY MR.H L MAURYA	C.G.C. MR.B DEKA ASSTT.S.G.I.
16	WP(C)/4157/2016	DR. RANA PADA DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE MS.A CHETIA	GA, ASSAM SC, HEALTH
WITH				
17	WP(C)/1911/2012	DR. RANA PADA DUTTA Versus THE STATE OF ASSAM AND ORS	MR.B K BHATTACHARJEE DR.R SARMAH MISSA CHETIA	SC, HEALTH
18	WP(C)/7707/2019 FIXED	GOPAL KRISHNA SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 7 ORS	MR. R P HAZARIKA	SC, APDCL MS N DUTTA MS N DUTTA MR. K P PATHAK MR. K P PATHAK MS H KONWAR MS H KONWAR
19	WP(C)/9547/2019 B/O	DHARANI DHAR KALITA Versus UNION OF INDIA AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	MS. B SARMA ASSTT.S.G.I.

20 WP(C)/6540/2021
FIXED

RATUL DUTTA AND ANR
Versus
THE STATE OF ASSAM AND 7 ORS

MR. U K NAIR
MR. M P SARMA
MS S SARMA HAZARIKA
MR. A BORO
MR A CHAKRABORTY
MR A CHETIA

GA, ASSAM
SC, FINANCE

WITH

21 WP(C)/3381/2021

JYOTI BHUSAN DAS AND 26 ORS
Versus
THE STATE OF ASSAM AND 7 ORS

MR N DUTTA
MS S SARMA HAZARIKA
MR A ATREYA

GA, ASSAM
SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3385/2022	PALLAVI THAKURIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. S HAQUE MR. N MAHAJAN	PP, ASSAM
2	AB/3607/2022	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED MS Y AFREEN	PP, ASSAM
3	AB/3619/2022	RAVI SANKAR RAY @ RAVI KUMAR Versus THE STATE OF ASSAM	MR. R SARMA MS. S D SAIKIA	PP, ASSAM
4	WP(C)/7518/2022 FIXED	ASSAM MORAN SABHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR A K SINGHA MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
ADMISSION				
5	WP(C)/9219/2019 FIXED	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)
6	WP(C)/6455/2021 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST

7	WITH WP(C)/6210/2021	DIPANKAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
8	WITH WP(C)/577/2022 CAVT. NO. 09362/021,	DIPANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. S D PURKAYASTHA (FOR CAVEATOR) MR. B K DAS (r-6) MR S CHOUDHURY (FOR CAVEATOR) SC, FOREST
9	WP(C)/2599/2022 FIXED	MOON KUMAR NATH Versus STATE BANK OF INDIA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR S S SHARMA MR. R K D CHOUDHURY, ASGI (R-5) MR. B J MUKHERJEE MR. H BURAGOHAIN (R-1 TO 4) MR B DEORI, GA, ASSAM (R- 6 TO 8)
10	WP(C)/3271/2022 FIXED	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, FOREST
11	WP(C)/3295/2022 FIXED	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, FOREST

BAIL HEARING (BA)

12	Bail Appln./2888/2022	KOBAD ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
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BAIL HEARING

13	AB/2685/2022	PRACHUJYA BORGHAIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
14	AB/2817/2022	ANSUMA BASUMATARY @ ANSUMAN BASUMATARY Versus THE STATE OF ASSAM	MR Z KAMAR MR. S DIHINGIA MR H BARUAH MR P P PHUKAN	PP, ASSAM
15	AB/2882/2022	ABHI GHOSH AND ANR. Versus THE STATE OF ASSAM	MR. A CHETIA MS K BHATTACHARYYA	PP, ASSAM
16	AB/3249/2022	AFTAB SK @ AFTAP ALI Versus THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM

ORDERS

17	Review.Pet./194/2019 WITH WP(C)/6126/2013 (D/O) FIXED	THE STATE OF ASSAM Versus MD. HAFIZUR RAHMAN AND 3 ORS	MR. Y DOLOI MS. M D BORAH SC, TRANSPORT	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MS N NEWME MR A CHETIA
18	WP(C)/7447/2022 FIXED	BINOY KUMAR ARJYA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	GA, ASSAM SC, PCB

HEARING

19	WP(C)/3428/2014 WITH LCR	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA MR.L SARMA SC, REVENUE
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WITH
I.A.(Civil)/4220/2019
in WP(C)/3428/2014

THE NORTHERN EVANGELICAL
LUTHERAN CHURCH

MR. M U MAHMUD

GA, ASSAM
SC, REVENUE

Versus

THE STATE OF ASSAM

WITH

20 RFA/69/2018

SRI MANJIL MOSHAHARY AND 2 ORS

MR. S K SAHARIAH

MR. M U MAHMUD

Versus

THE NORTHERN EVANGELICAL
LUTHERAN CHURCH

MR D C NATH

MR. M ALI
MR S ISLAM

21 WP(C)/6762/2014

SURJAT ALI

MR.S ISLAM

MR.P P DAS(R-3)

Versus

THE NATIONAL INSURANCE COMPANY
LTD. and 2 ORS

MRA HAWARI
MR.N HUSSAIN

MR.S HANDIQUE(R-3)
MR.R GOSWAMIR-1and2
MS.M SAIKIA(R-1&2)

22 WP(C)/3313/2015
B/O

ON THE DEATH OF NABAM TAPIN, HIS
LEGAL HEIR AND ANR. REP.

MR. P K TIWARI
MR. D MAZUMDAR
MR.T ETE

MR.R B GOHAINR-5
GA, ASSAM(R1)
MR.K K PHUKAN(R-5)
MR.S K GOGOI(R-5)

Versus

THE STATE OF ASSAM AND 5 ORS

MR. A R GOGOI

23 WP(C)/670/2017

MADAN MOHAN PATHAK

MR. K N CHOUDHURY

MR.G J SHARMA

Versus

THE UNION OF INDIA and 5 ORS.

MR.U K NAIR
MS U DAS
MISS. R R KAKATI
MR.N I KHAN
MR. P DUTTA

MR.S NATH(R- 2-5)
ASSTT.S.G.I.

24 WP(C)/8674/2018
FIXED

M/S TRIBENI MATCHYA JIBI SAMABAI
SAMITEE LTD.

MR. J I BORBHUIYA
MR. L MOHAN

SC, CO OP
GA, ASSAM

Versus

THE STATE OF ASSAM AND 7 ORS.

MRS. K H CHOUDHURY

MS F AHMED (R8)
MR. T ISLAM (R8)
MS. M AHMED (R8)

WITH

25 WP(C)/8195/2017

M/S. NO. 5 SONAI NADI PART-III FISHERY
CO-OPERATIVE SOCIETY LTD.

MR.M SARMA

DR.B AHMED

CAVT. NO. & 1676//17

Versus

THE STATE OF ASSAM and 7 ORS.

MR.N BARUAH
MR P BHARDWAJ
MR.T N SRINIVASAN
MR.M K CHOUDHURY

SC, CO-OP.
GA, ASSAM
MR.T ISLAM
MS.F AHMED
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
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15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,6th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 57-113), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/3396/2022 B/O in Cont.Cas(C)/480/2021 WITH Cont.Cas(C)/480/2021	DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND 3 ORS DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND 2 ORS	MR B CHOUDHURY MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR B GOGOI SC, FINANCE DEPTT.
ADMISSION				
2	WP(C)/1382/2021 B/O	MD. KHALIL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA (R-5)
3	WP(C)/1509/2021 B/O	RINA KHANIKAR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU MR. A DEKA (R-5,6) MR N KALITA (R-5,6,7) MR. M DEWAN (R-5,6,7)
4	WP(C)/7264/2021 B/O	MANIK UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM	SC, ELEM. EDU SC, FINANCE
5	WP(C)/725/2022 FIXED WITH I.A.(Civil)/1481/2022 in WP(C)/725/2022	ANJU MONOWARA KHATUN Versus THE STATE OF ASSAM AND 3 ORS MAZIBAR RAHMAN, Versus ANJU MONOWARA KHATUN AND 3 ORS.	MR. N J DUTTA MR N AHMED MR. M R KHANDAKAR (r-4) MR. S K DAS	SC, SEC. EDU. MR. M R KHANDAKAR (r-4) MR. S K DAS (r-4) MR. N J DUTTA
6	WP(C)/1216/2022 B/O	LILY KONCH Versus THE STATE OF ASSAM AND 3 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	SC, EDU
7	WP(C)/2722/2022 B/O	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	SC, SEC. EDU. GA, ASSAM

8	WP(C)/2768/2022 B/O	DR. RANJIT SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)
9	WP(C)/6335/2022 B/O	ROUSHOWN SABNAM AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
10	WP(C)/6695/2022 CAVT. NO.11902/022, B/O WITH I.A.(Civil)/3126/2022 in WP(C)/6695/2022	MRS. MAMONI BARO AND ANR. Versus THE UNION OF INDIA AND 3 ORS. MRS. MAMONI BARO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. A K BARUAH MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR ASSTT.S.G.I.
11	WP(C)/6696/2022 CAVT. NO. 11902/022, WITH	MRS. GITABALI SINGHA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
12	WP(C)/6698/2022 CAVT. NO. 11902/022,	MANI BORO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
<u>ORDERS</u>				
13	Cont.Cas(C)/214/2022 B/O	BILAYET HUSSAIN Versus SMTI. MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	
14	WP(C)/6063/2022 B/O	ABDUL ROSHID TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM
<u>HEARING</u>				
15	WP(C)/5250/2017 CAVT. NO.104, 1106, 1109, 1110, 1130, 1139 , 125/3/17 FIXED	SEKHAR RANJAN NATH and 7 ORS. Versus THE STATE OF ASSAM and 152 ORS.	MR.S D PURAKAYATHA MR.U CHOUDHURY	GA, ASSAM MS. M DEV MR. A K DUTTA MR.B PURKAYASTHA SC, ELEMENTARY EDUCATION MRS. A BASUMATARY MR.S SUTRADHAR MS. N DEB MS. P DEB
16	WITH WP(C)/5219/2018	KESHAB DIKSHIT AND 4 ORS. Versus THE STATE OF ASSAM AND 51 ORS.	MR. K N CHOUDHURY MR. S D PURKAYASTHA MS. R DEKA MR. D J DAS	SC, ELEM. EDU MR. R P KAKOTI (R20, R39) MR. T J MAHANTA GA, ASSAM MR. A K DUTTA (R20, R39) MR. A K DUTTA (R20, R39) MR. L R MAZUMDER (R21, R27) MR. B PURKAYASTHA (R20, R39) MR. B PURKAYASTHA (R20, R39) MR. A Z AHMED (R21, R27)

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE N.K. SINGH AND HIS LORDSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3330/2022	MD. IKRAM ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. B W AKHTARA MR. D N AMIN	PP, ASSAM
<u>ADMISSION</u>				
2	CRP(IO)/110/2019 FIXED	RUNUMI GOGOI SAIKIA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	Mukesh Sharma (R-3) MS F RAHMAN (R-3) ASSTT.S.G.I.
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./2206/2022 WITH LCR	NAWAJI HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
<u>BAIL HEARING</u>				
4	AB/2902/2022 FIXED	MD ADBUL MANNAN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
5	AB/3153/2022 FIXED.	SAHA ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

FOR HEARING U/O XLI RULE II C.P.C.

6	RSA/180/2022	ABDUL ALEK CHAUDHURY AND ANR. Versus AKBOR ALI AND 16 ORS.	MR. M HUSSAIN MR. R ALI MR. K KALITA M KALITA MS G SWAMI	
	WITH I.A.(Civil)/3586/2022 in RSA/180/2022	ABDUL ALEK CHAUDHURY AND ANR. Versus AKBOR ALI AND 16 ORS.	MR. K KALITA M KALITA MS G SWAMI	
7	RSA/181/2022	ABDUL MALEK CHAUDHURY . Versus AKBOR ALI AND 16 ORS .	MR. M HUSSAIN MR. R ALI MR. K KALITA M KALITA MS G SWAMI	
	WITH I.A.(Civil)/3585/2022 in RSA/181/2022	ABDUL MALEK CHAUDHURY . Versus AKBOR ALI AND 16 ORS .	MR. K KALITA M KALITA MS G SWAMI	
ORDERS				
8	I.A.(Civil)/3323/2022 in RSA/157/2013	KAMAL KAKATI and 9 ORS. Versus BISHNU PRASAD BORAH	MR G BHARADWAJ MR B DEORI	MR. D MAZUMDAR MR.P BORAH
	WITH RSA/157/2013	BISHNU PRASAD BORAH Versus KAMAL KAKATI and 10 ORS.	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MR.T ETE	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR
	WITH MC/2084/2013 in RSA/157/2013	BISHNU PRASAD BORAH Versus KAMAL KAKATI and 10 ORS.	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MR.T ETE	
	WITH MC/2609/2013 in RSA/157/2013	BISHNU PRASAD BORAH Versus KAMAL KAKATI and 10 ORS.	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MR.T ETE	
HEARING				
9	RSA/25/2013 PART-HEARD, WITH LCR, FIXED	ABDUL SALAM@ ABDUS SALAM and ANR, Versus JULHAS ALI and ORS	MR.N DHAR MD.B HUSSAIN MR.P B MAZUMDER	MR.B BANERJEE MR.A ROSHID MR.A ROSHID MS. R CHOUDHURY MS.M R DEVI MS.M R DEVI MR.A MOBARAQUE
10	RSA/260/2014 WITH LCR, FIXED	RINTY MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH RSA/43/2015	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)

	WITH I.A.(Civil)/1297/2020 in RSA/43/2015	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA AND ANR	MR. P MAHANTA	
12	CRP/192/2015 CAVT. NO. 600/2015 WITH LCR, FIXED	SMT. TULSI DEVI SHARMA and 2 ORS Versus KISHAN GOPAL AGARWALLA and 4 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MS.P BARUAH(R1) MS.G SARMAH(R1) MR.P K GARODIAR1 FOR CAVEATOR
13	RFA/138/2019 WITH LCR	MUSTAFA SAHIDUL Versus MUSSTT. MANUWARA BEGUM AND 5 ORS.	MR P K KALITA MR. K R BOROOAH	MR. A BISWAS MR. A BISWAS MR R KALITA MR R KALITA MS S AHOM FOR CAVEATOR
	WITH I.A.(Civil)/4261/2019 in RFA/138/2019	MUSTAFA SAHIDUL Versus MUSSTT. MANUWARA BEGUM AND 5 ORS.	MR P K KALITA MR. K R BOROOAH	MR. A BISWAS MR R KALITA FOR CAVEATOR
	WITH I.A.(Civil)/678/2022 in RFA/138/2019	MUSTAFA SAHIDUL ISLAM Versus MUSSTT. MANUWARA BEGUM AND 5 ORS.	MR P K KALITA	

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/120/2021 FIXED	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
	WITH I.A.(Civil)/880/2021 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER	SC, GMC SC, GDD
	WITH I.A.(Civil)/763/2022 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
	WITH WP(C)/702/2022	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
	WITH WP(C)/1802/2022	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
	WITH WP(C)/2145/2022	GUWAHATI MUNICIPAL CORPORATION AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC
5	I.A.(Civil)/1618/2021 FIXED in WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC

	WITH WP(C)/3845/2021	SAFIQR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. U K NAIR MRS. K BARPUZARI (R - 5) MR. A CHAMUAH (R - 5) MR. B KONWAR (R - 5) MS D DUTTA (R - 5) SC, GHC
6	WITH WP(C)/1376/2019	CHAM CHUN NAHAR AHMED AND 8 ORS. Versus THE GAUHATI HIGH COURT AND 47 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	MR A D CHOUDHURY (R-7 TO 48) MR. T CHAKRABORTY (R-7 TO 48) MR. D CHOUDHURY (R-7 TO 48) MR. P DUTTA (R-7 TO 48) MR A DUTTA (R-7 TO 48) SC, GHC
7	WP(C)/3215/2021 CAVT. NO.04002/021, FIXED	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
8	WITH WP(C)/3372/2021 CAVT. NO. 04002/021,	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. H. BURAGOHAJ MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
9	WP(C)/4404/2021 FIXED	DILUWARA KHATUN Versus THE BHARAT PETROLEUM CORPORATION LIMITED AND 3 ORS	MR B D DAS MR H K SARMA MR. S KASHYAP B B HUSSAIN	MR. S BORTHAKUR (R-1 TO 3) GA, ASSAM MR. S S ROY (R-1 TO 3)
10	WP(C)/2860/2022 FIXED, WITH LCR	IBRAHIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MR. R DUBEY, SC, ELECTION COMMISSION.
11	WP(C)/5042/2022 FIXED	ABDUS SAMAD AND ANR. Versus THE UNION OF INDIA AND 8 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/5928/2022 FIXED	TAPASH KUMAR DEV SARMAH AND 5 ORS Versus THE APPELLATE AUTHORITY AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S ISLAM	SC, APDCL
13	WP(C)/6046/2022 FIXED	M/S KHONA TEA ESTATE LLP AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MS E NATH MR. M VASHIST	MR G N SAHEWALLA (r-6) MR D K MISHRA MD ASLAM (r-6) MR. B PRASAD MR. S NEOG (R-8) MS. S G BARUAH (R-8) MR M SAHEWALLA (r-6) MR. B BORGHOJAIN (R-8) MR B SAIKIA (R-8) MR P J BORAH MR H K SARMA (R-6) MS T J SAHEWALLA (r-6) MS K BHATTACHARYYA (R-6) SC, INDUSTRIES AND COMMERCE
<u>ORDERS</u>				
14	I.A.(Civil)/1817/2022 FIXED in WP(C)/2691/2022 WITH WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS. MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR H RAHMAN MR S HOQUE MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE GA, ASSAM SC, REVENUE

15	WITH Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH
16	WP(C)/2612/2022 FIXED	M/S RBR ENTERPRISE Versus THE STATE OF ASSAM AND 13 ORS.	MR. R K TALUKDAR MR. DITUL DAS MR B CHANDA	GA, ASSAM SC, PWD
17	I.A.(Civil)/3531/2022 FIXED in WP(C)/5390/2022 WITH WP(C)/5390/2022	MD. ALAMGIR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM SC. AGRI. DEPTT.
		MD. ALAMGIR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM SC. AGRI. DEPTT.
HEARING				
18	WP(C)/1901/2014 CAVT. NO.69/2/014 FIXED	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS. Versus M/S PODDAR RUBBER INDUSTRIES and ANR.	MR.B D DAS MR.H K SARMA MR. D NATH MS.S G BARUAH	MR.S P ROY MR. N ALAM MR.K RAJBONGSHI MR.S U AHMED MR.A ALAM FOR CAVEATOR MR.R P N SINGH
19	WP(C)/4843/2014	SMTI. GULBAHAR BEGUM Versus THE LIFE INSURANCE CORPORATION OF INDIA and 3 ORS,	MR A ISLAM MR.S BANIK MR.S K ROY	MRP MUKHERJEE MR.P BORGOHAIN
20	WP(C)/2304/2016	M/S DHANSHIRI ECO CAMP Versus THE STATE OF ASSAM and 3 ORS	MR.D THAKUR MRN TALUKDAR MS.B DAS MR.N NATH	GA, ASSAM SC, FOREST ASSTT.S.G.I.
21	WITH WP(C)/8005/2015	APURBA PRATAP GOSWAMI and ANR. Versus THE UNION OF INDIA and 19 ORS	MR.P K GOSWAMI MR.B P BORAH MS.B CHOUDHURY MR.P GOSWAMI MR.D CHOWDHURY	GA, ASSAM(R2) SC, FOREST MR.R DUTTA(R-5) MS U DAS(R-5) MR. P K BORAH MR.J HUDAR-5 ASSTT.S.G.I.(R1) MRJ CHUTIA(R3) SC, K A A C(R4)
22	WITH WP(C)/459/2016	M/S RESORT BORGOS Versus NATIONAL GREEN TRIBUNAL and 4 ORS	MR. U HAZARIKA MR. P BORA MR. P DEKA MR. R BISWAS	GA, ASSAM MS U DAS R-6 MR. R DUTTA (R-6) ASSTT.S.G.I. MR. J HUDA (R-6) SC, FOREST
23	WITH WP(C)/1127/2016	DIPHLU RIVER LODGE and ANR Versus NATIONAL GREEN TRIBUNAL and 4 ORS	MS.M BARMAN MR.M ISLAM MR.A M BAZARBARUAH	SC, FOREST ASSTT.S.G.I.
24	WITH WP(C)/1169/2016	M/S BRAHMAPUTRA RESORTS PVT. LTD. and ANR. Versus NATIONAL GREEN TRIBUNAL and 5 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM SC, FOREST ASSTT. S.G.I.
25	WITH WP(C)/1756/2016	M/S CHAUPAL Versus NATIONAL GREEN TRIBUNAL and 5 ORS.	MR. P BORA MS. R JAIN MR. P DEKA MR. A CHETIA	GA, ASSAM ASSTT.S.G.I. SC, FOREST
26	WITH WP(C)/1766/2016	EKORA RESORT and ANR. Versus NATIONAL GREEN TRIBUNAL and 5 ORS	MR.P BORA MS.R JAIN MR.P DEKA MR.A CHETIA	GA, ASSAM SC, FOREST ASSTT.S.G.I.

27	WITH WP(C)/1819/2016	PRAHLAD BOISNAB BARUAH Versus NATIONAL GREEN TRIBUNAL and 5 ORS	MR.H NATH MR.R SARMA MR.R B PHOOKAN	GA, ASSAM SC, FOREST ASSTT.S.G.I.
28	LA.App./14/2018 FIXED, WITH LCR	SALIMUDDIN Versus THE COLLECTOR OF DHUBRI	MRS. T BORAH MRS P GOSWAMI MR. R DeKa MRS. U SAHU MR. K K JAIN	MR. T R GOGOI
29	WITH LA.App./15/2018 WITH LCR	SRI MAZIDUR RAHMAN and ANR Versus THE COLLECTOR OF DHUBRI	MR R DEKA MR. R K JAIN MRS. P GOSWAMI MS. U SAHU MRS. T BORA	
30	WP(C)/7691/2018 CAVT. NO.1210/2018 FIXED	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. M H ANSARI MS J SAIKIA	GA, ASSAM MR. K MOHAMMAD FOR CAVEATOR
	WITH I.A.(Civil)/2557/2019 in WP(C)/7691/2018	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M H ANSARI MS J SAIKIA	MR D KALITA GA, ASSAM
STAY MATTERS				
31	WP(C)/2684/2022	KULEN CHANDRA DAS (KEOT) AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 5 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
32	WITH WP(C)/2920/2022	DINABANDHU NAYAK AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
33	WITH WP(C)/3966/2022	DINABANDHU NAYAK AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN	SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3361/2022 B/O	ABDUL RAZZAK @ ABDUL REZZAK Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
2	Bail Appln./3364/2022	RIAJUL HOQUE @ RIAZUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
MOTION				
3	Crl.Pet./868/2022 WITH LCR 1 FILE, FIXED	ABUL KALAM Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
4	Crl.Pet./937/2022	BADRUL ALOM Versus THE STATE OF ASSAM AND ANR	MR. J A AHMED	PP, ASSAM
5	Crl.Pet./1185/2022	MD. SUWEJ FARHAT @ SUWEZ @ RONI AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
6	Crl.Pet./1198/2022 FIXED	NOVJYOTI DEB @ BAPAN DEB Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
7	AB/3614/2022	MANOJ BORDOLOI Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
8	AB/3615/2022	BIJAY SINGH AND ANR Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS S N KHANDAKAR MR. M A LASKAR	PP, ASSAM
9	AB/3616/2022	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
10	AB/3617/2022	ALIM UDDIN @ BAHAR UDDIN Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH	PP, ASSAM

11	AB/3623/2022	MUMINUL ISLAM MAZUMDER Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
ADMISSION				
12	WP(C)/742/2022	KESHAB CHANDRA PAUL Versus THE GAUHATI HIGH COURT AND 4 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM MR B B NARZARY (r-5) MR. P MAHANTA (r-5) MS. P SAHARIA (r-5) SC, GHC
BAIL HEARING (BA)				
13	Bail Appln./2166/2021 WITH CASE DIARY	PRANAB DAS Versus THE UNION OF INDIA	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	SC, NCB
14	Bail Appln./234/2022 WITH LCR, FIXED	MINOM PHONGLOSA @ GAZAW DIMASHA Versus THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
15	Bail Appln./2612/2022	MOSHARAF HUSSAIN MOLLAH AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	MR G U AHMED MR M Z SHAH PP, ASSAM
16	Bail Appln./2799/2022 FIXED	TASLIMA BEGUM Versus THE STATE OF ASSAM	MR. A M KHAN MR. M K ALI	PP, ASSAM
17	Bail Appln./2857/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
18	Bail Appln./2981/2022 FIXED	ZOMIR ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
19	Bail Appln./3191/2022 FIXED	SAIKAT BISWAS @ SAIKAT KUMAR BISWAS Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH MR. A K DAS	PP, ASSAM
20	Bail Appln./3213/2022 FIXED	ABHI TACHAING AND ANR Versus THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
21	Bail Appln./3238/2022 FIXED	SUCHAN KONWAR @ SRI SUCHEN KONWAR AND ANR Versus THE STATE OF ASSAM	MD. S ALOM MD A ISLAM	PP, ASSAM
BAIL HEARING				
22	AB/989/2022 FIXED	INTAJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
23	AB/2189/2022 FIXED	ASKAR UDDIN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. N H LASKAR	PP, ASSAM
24	AB/2658/2022 FIXED	OMAR ALI AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
25	AB/2976/2022 FIXED	IMRAN HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
26	AB/3032/2022 WITH CASE DIARY, FIXED	SANJAY ARJYA AND 5 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
27	AB/3067/2022 FIXED	SIRAJUL HOQUE @ SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED	PP, ASSAM

28	AB/3107/2022 FIXED	MINTU NEOG Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. P DEKA	PP, ASSAM
29	AB/3120/2022 FIXED	MD. TAHER ALI AND 3 ORS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
30	AB/3146/2022 FIXED	AKHTARA BEGUM Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH MR. P RAHMAN	PP, ASSAM
31	AB/2628/2022	RABBUL HUDA Versus THE STATE OF ASSAM	MR. A DEKA MR. J SAIKIA MS. S KAKATI	PP, ASSAM
32	AB/3127/2022	TAPAN DAS Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
33	AB/3213/2022	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. N PATHAK	PP, ASSAM
34	AB/3258/2022	BARASHA KALITA Versus THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
35	AB/3148/2022 FIXED	MOIDUL ALI AND ANR. Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
36	AB/3149/2022 FIXED	DR. SARAT KUMAR DUTTA Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
37	AB/3150/2022 FIXED	AZGAR AHMED AND ANR. Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
38	AB/3228/2022 FIXED	MAMUN AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
39	AB/3261/2022 FIXED	SOPIAR RAHMAN @ SOFIOR RAHMAN Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
40	AB/3269/2022 FIXED	SRIMOTI DAS Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
41	AB/3272/2022 FIXED	EBAIDUL HOQUE CHOWDHURY AND 10 ORS Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
42	AB/3304/2022 FIXED	BIKASH DAS Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
43	AB/3323/2022 FIXED	MOSFIQUL RAHMAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
44	AB/3352/2022 FIXED	DHANJIT TALUKDAR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A KHAN	PP, ASSAM
45	AB/3391/2022 FIXED	BOKTAR ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
46	AB/3413/2022 FIXED	KURAN ALI @ RAJU KHAN Versus THE STATE OF ASSAM	MR H BEZBARUA B ALI SK	PP, ASSAM
47	AB/3434/2022 FIXED	HEMANTA GOGOI ALIAS KON GOGOI Versus THE STATE OF ASSAM	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. S AHMED	PP, ASSAM

48	AB/3462/2022 FIXED	AFSADUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
49	AB/3469/2022 FIXED	DAYANANDA BORUAH Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM
50	AB/3501/2022 FIXED	DEEPA KANOI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3005/2022	JALALUDDIN AHMED Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
MOTION				
2	AB/3574/2022	RANJAN GHOSH Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
ORDERS				
3	Crl.Rev.P./492/2022 PART-HEARD, FIXED	BADRUL HUSSAIN LASKAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. A C BURAGOHAİN MR. H. BURAGOHAİN MS. H BORAH	PP, ASSAM
4	I.A.(Civil)/1288/2022 IN REV.PET. 146/2017(D/O) in Review.Pet./146/2017	UNION OF INDIA Versus M/S NOORBARI TEA COMPANY P LTD B	MRS. A GAYAN	MR. A DHAR MD F FARIDI
5	I.A.(Civil)/2473/2022 in RSA/120/2014	MADAN SARMA DUBEY AND ORS. Versus MANISH KHATUWALA AND 3 ORS.	MS. M BHATTACHARJEE MISS. S PRASAD	MR G N SAHEWALLA
	WITH RSA/120/2014	MANISH KHATUWALA and 3 ORS. Versus MADAN SARMA DUBEY and 5 ORS.	MR.G N SAHEWALLA MR.B SHARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.S BHATTACHARYYA MS.M BHATTACHARJEE
HEARING				
6	Crl.A./84/2021 PART-HEARD, WITH LCR 6 FILES, FIXED	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
7	WITH Crl.A./87/2021	CHITRANJAN GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM
8	MACApp./91/2011 WITH LCR	PURANANDA DUTTA Versus THE NATIONAL INSURANCE CO.LTD. and ANR	MR.U DUTTA MS.R CHAKRABORTTY	A KHANIKAR MR. P KONWAR (R-2) MR. M GOGOI (R-2) MR. A DUTTA MRS.P M DUTTA
	WITH I.A.(Civil)/3043/2022 in MACApp./91/2011	BISWAJYOTI DUTTA Versus PURANANDA DUTTA	MR. A KHANIKAR	MR. U DUTTA

9	MACApp./72/2014 WITH LCR	GULZAR HUSSAIN Versus ORIENTAL INSURANCE CO. LTD. and ANR.	MR.A GANGULY MR.S KHAN	MR.R C PAULR-1
10	MACApp./594/2018 WITH LCR WITH I.A.(Civil)/1017/2022 in MACApp./594/2018	THE UNITED INDIA INSURANCE CO. LTD Versus MISS SMITAKSHI BARMAN AND 2 ORS MISS SMITAKSHI BARMAN Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A BARKATAKI MR. A BHATTACHARJEE	MR. A BHATTACHARJEE MR P S RAJA MR. S SINGH MR. A BARKATAKI
11	Review.Pet./4/2022 IN MFA 65/2015(D/O), WITH LCR	UNION OF INDIA Versus M/S. P. P. ENTERPRISE	MR G GOSWAMI	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
12	Review.Pet./115/2022 IN TR.P.(C) 14/2022(D/O)	PUNAM DAS Versus HIRA NAYAK	MR. R K BHATRA MR. A SAIKIA MR A BHATRA	MR. S BISWAS MS D DEVI MS D DEVI
<u>STAY MATTERS</u>				
13	I.A.(Civil)/2870/2022 in I.A.(Civil)/2561/2022 WITH I.A.(Civil)/2561/2022 WITH	AFROZA RAHMAN AND ANR Versus DR. NILUFAR RAHMAN AND ANR DR. NILUFAR RAHMAN AND ANR Versus AFROZA RAHMAN AND ANR	MR. A BARUAH MR. J P MORE MR. A K SHRIVASTAVA MR. S CHAMARIA MR. A BARUAH MR. M ALI MR A N SARMAH	MR. S CHAMARIA MR. A BARUAH MR. A BARUAH MR. J P MORE
14	CRP/96/2022	DR. NILUFAR RAHMAN AND ANR Versus AFROZA RAHMAN AND ANR	MR. S CHAMARIA MR. M ALI MR A N SARMAH	

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
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[For Tuesday,6th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3358/2022	DIBBYA PATIR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
2	Bail Appln./3359/2022	RANU MAZUMDER Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY	PP, ASSAM
3	Bail Appln./3360/2022 B/O	ABDUL RAZZAK @ ABDUL REZZAK Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
4	Bail Appln./3362/2022	SUBHASH KUMAR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
5	Bail Appln./3365/2022	BAZRUL HOQUE Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
6	Bail Appln./3367/2022	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
7	Bail Appln./3368/2022	UTTAM DEBNATH Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM
8	Bail Appln./3369/2022	RANJIT BARMAN Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
<u>MOTION</u>				
9	Crl.Pet./1219/2022	PRATIM GOSWAMI AND ANR Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
10	Crl.Pet./1222/2022	KAMAIHAH ENGINEERING SERVICES PRIVATE LIMITED AND ANR Versus GHANA KANTA GOHAIN	MR. I CHOUDHURY MS N GUPTA MS K BORAH	

11	Crl.Pet./1223/2022	KAMAIHAH ENGINEERING SERVICES PRIVATE LIMITED AND ANR. Versus GHANA KANTA GOHAIN	MR. I CHOUDHURY MS N GUPTA MS K BORAH	
12	Crl.Pet./1224/2022	NABAJIT PAUL AND 3 ORS. Versus SMT. TUMPA PAUL (DEY)	MR. N ZAMAN MR. S K JAIN	
13	Crl.Pet./1231/2022	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND 10 ORS Versus UNION OF INDIA AND ANR	MR. J K GOSWAMI MR. J BARMAN MR. D BORO	ASSTT.S.G.I.
14	Crl.Pet./1234/2022	PUTUL BORUAH Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MS. S. PIENYU	PP, ASSAM
15	Crl.Pet./1236/2022	NAZRUL ISLAM CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
16	Crl.Pet./1237/2022	AMRIT DOLEY Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
17	AB/3618/2022	ABUBAKAR SIDDIK MIAH Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
18	AB/3622/2022	NURUL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
19	AB/3624/2022	ALFAJ UDDIN @ ALFAZ UDDIN Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./1873/2022 WITH SCANNED COPY OF CD.	MD. NOOR ALOM @ ALOM CHAND @ NUR ALAM Versus THE STATE OF ASSAM	MR. A SAYED MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
21	Bail Appln./2357/2022 WITH LCR, FIXED	ANANDA RAY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
22	Bail Appln./2513/2022 FIXED	APIZUL RAHMAN @ OPIOL Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
23	Bail Appln./2531/2022 FIXED	SUMA CHAKRABORTY AND ANR Versus THE UNION OF INDIA	MRS R BEGUM MS. M DEVI	ASSTT.S.G.I.
24	Bail Appln./2758/2022 WITH LCR, FIXED	MOGAL HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
25	Bail Appln./2797/2022 FIXED	RAMIZ SHEIKH @ RAMIS SK Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
26	Bail Appln./2871/2022 FIXED	PARIMAL SARKAR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
27	Bail Appln./2933/2022 FIXED	SHAHIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
28	Bail Appln./3116/2022 FIXED	NITISH KUMAR @ NITESH KUMAR AND ANR Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS MS. K DEY	PP, ASSAM
29	Bail Appln./3117/2022	LUTFOR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM

30	Bail Appln./3153/2022 FIXED	UTPAL GOGOI @ DHAN Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
31	Bail Appln./3187/2022 FIXED	DIPAK SAIKIA Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	PP, ASSAM
32	Bail Appln./3215/2022 FIXED	MAIDUL ISLAM Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
33	Bail Appln./3247/2022 FIXED	NIHAR DEY @ NIHAL DEY Versus THE STATE OF ASSAM	MR P S RAJA	PP, ASSAM
34	Bail Appln./3263/2022 FIXED	MD. MOFIJUDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

BAIL HEARING

35	AB/1241/2022 FIXED	RAJIB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
WITH				
36	AB/1205/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. T J MAHANTA MR Z HUSSAIN MS B B AHMED	PP, ASSAM
37	AB/3112/2022 FIXED ON 02-12-2022	OMPRAKASH HAZARIKA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	MR. D DOLEY PP, ASSAM
38	AB/3394/2022 FIXED	PAPUL SAIKIA Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
39	AB/3415/2022 FIXED	KUSHAL SAIKIA Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
40	AB/3425/2022 FIXED	SUHALA AFTARA KHANAM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
41	AB/3458/2022 FIXED	KHIROT ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
42	AB/3460/2022 FIXED	NAWAB ASHIQUR RAHMAN Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM

ORDERS

43	W.P.(CrI.)/15/2022 FIXED	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGOHAIN	ASSTT.S.G.I.
WITH				
	I.A.(CrI.)/528/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGOHAIN MS D DAS MR BAPLU CHAKMA	ASSTT.S.G.I.
WITH				
	I.A.(Civil)/1100/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGOHAIN	ASSTT.S.G.I.
44	I.A.(CrI.)/631/2022 IN AB/1918/2022 (D/O) in AB/1918/2022	RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA M R Sharma	MR. A M BORA (R2) MR. D K BAIDYA (R2) MS. C CHOUDHURY (R2) PP, ASSAM

HEARING

45	CrI.A./141/2020 PART-HEARD, WITH LCR 3 FILES, P.B.-2, FIXED	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM MS R BEGUM	MR. S C KEYAL SC, NCB
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WITH I.A.(CrI.)/87/2020 in CrI.A./141/2020	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR	MR. B C DAS MS M D MEDHI	ASSTT.S.G.I.
WITH I.A.(CrI.)/109/2022 in CrI.A./141/2020	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MR. M K DAS MS Z ANJUM	SC, NCB
46 CrI.A./12619/2019 (Filing Number)	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR		
47 CrI.A./196/2011 WITH LCR 2 FILES, FIXED	KHANIN DAIMARY Versus STATE OF ASSAM AND ANR	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	PP, ASSAM
48 CrI.A./265/2012 WITH LCR 4 FILES, P.B.-1, FIXED	RATUL DAS and 2 ORS Versus THE STATE OF ASSAM	MR.G C PHUKAN MR. K GOSWAMI (AMICUS CURIAE) MR.S K SINGH	PP, ASSAM
49 CrI.Rev.P./487/2017 WITH LCR 4 FILES, FIXED	NOLIN RAJKHOWA and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	R SARMA,R PP, ASSAM
50 CrI.Pet./1408/2019 WITH LCR 1 FILE, FIXED	PRASANTA KUMAR BORA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	MR. A KHANIKAR MR. D P GOSWAMI PP, ASSAM
51 CrI.A./164/2022 WITH LCR 7 FILES, FIXED	AYUB KHAN Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
WITH I.A.(CrI.)/393/2022 in CrI.A./164/2022	AYUB KHAN Versus THE STATE OF ASSAM AND ANR .	MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
52 CrI.A./184/2022	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
53 CrI.Pet./694/2022 WITH LCR 1 FILE, FIXED	SOHIDUL ALI @ SOHIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR P KATAKI MRS R BEGUM MRS. M D BORUAH PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/9042/2019 FIXED	SAMSUL HOQUE AND 3 ORS. Versus THE UNION OF INDIA AND 12 ORS	MR A ISLAM MD H R AHMED	SC, PNRD GA, ASSAM ASSTT.S.G.I. MR. B C CHOUDHURY MR. B C CHOUDHURY (R13)
2	WP(C)/158/2021 FIXED	CT/GD MUKESH CHANDRA BORA, Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	MR. K K PARASAR MR. K K PARASAR ASSTT.S.G.I.
3	WP(C)/630/2021 FIXED	JAGAT DEKA Versus THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R- 7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB
4	WP(C)/1765/2021 FIXED	PURABI GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR A SARMA MS M BORAH MR. M K SHARMA	GA, ASSAM SC, AG MR. R K TALUKDAR (R-2)
5	WP(C)/4845/2021 FIXED	RAJDEEP KONWAR AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR S CHAUHAN MR. P MAZUMDER	MR B PUSHILAL (R-5,6) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
6	WP(C)/5345/2021 WITH WP(C)/5331/2021 (D/O), FIXED	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
7	WP(C)/5293/2021	SAMIRAN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
8	WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM

9	WITH WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM
10	WITH WP(C)/5417/2021	SRIKANTA MONI SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
11	WITH WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) SC, P H E
12	WP(C)/5900/2021 FIXED	DUDUL KR PAYEG Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MS. R AHMED	DR. B AHMED (r-8) MR. N HAQUE (r-8) MR. A K AZAD (r-8) MR M HUSSAIN (r-8) SC, PWD
13	WP(C)/128/2022 B/O	SURENDRA NATH DIHINGIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
14	WITH WP(C)/6901/2021	KHAGENDRA ARDAO Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
15	WITH WP(C)/7109/2021	L IBOCHOW SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
16	WP(C)/5967/2022 B/O	RAJIN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR P C MAZUMDAR	SC, CO OP GA, ASSAM SC, AG SC, REVENUE
ORDERS				
17	WP(C)/2871/2022 PART-HEARD, FIXED	PRISM LOGISTICS PRIVATE LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	MS N RAHMAN N R SURANA	MR. D DAS SR. ADV (r-6) MR D AGARWAL (r-6) MR. N DEKA (r-3,4) MR K TALUKDAR (r-6) MR. M GOGOI (r-3,4) MR A R BAROOAH (r-3,4) MS S SHARMA (r-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1628/2022 in WP(C)/2871/2022	ABC INDIA LIMITED Versus UNION OF INDIA AND 7 ORS.	MR. D DAS SR. ADV MR. M AGARWALLA MS. S SARMA MR K TALUKDAR	MR. N N DEKA MR. M GOGOI N R SURANA ASSTT.S.G.I.
HEARING				
18	MACApp./132/2020 PART HEARD	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	MRS A BUJARBARUAH MR.T HUSSAIN(R- 1-4) MS.R BORGHAIN(R- 1-4)
	WITH I.A.(Civil)/809/2020 in MACApp./132/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	
19	WP(C)/2861/2013 FIXED	MANISH PURKAYASTHA ALIAS MONISH PURKAYASTHA Versus THE UNION BANK OF INDIA and 5 ORS	MR.S BORTHAKUR MR.U K DEKA MR.V RAJKHOWA	MR.S CHAKRABORTY MSM DEWAN MR.R THAKURIA MR.L P SHARMA
20	WP(C)/5008/2017 FIXED	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
21	WP(C)/1102/2018 B/O	NARENDRA KR. PANWAR Versus AIRPORT AUTHORITY OF INDIA AND 4 ORS	MR. P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. N BARUAH MR. T N SRINIVASAN	MR. D SARMA (R1-5) MR. P K GARODIA (R1-5) MR. A DEKA (R1-5)

22	WP(C)/1585/2018 FIXED	GITI KAKATI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA	GA, ASSAM SC, GHC
23	WP(C)/4839/2018 FIXED, WITH LCR	ASSAM RASTRABHASA PRASAR SAMITY Versus THE STATE OF ASSAM AND 4 ORS.	MR. R THAKURIA MR. L P SHARMA	MR A DASGUPTA (R2-R4) GA, ASSAM MR. B DAS (R2-R4) MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MR. S CHAKRABARTY (R2-R4)
24	WP(C)/5354/2020 FIXED	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE

STAY MATTERS

25	CRP/153/2014 WITH LCR	MD. ASAD ALI @ MD. ASAD ALI Versus SAMARENDRA PAUL and 2 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA	MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN
	WITH MC/1363/2014 (STAY PET.) in CRP/153/2014	MD. ASAD ALI @ MD. ASAD ALI Versus SAMARENDRA PAUL and 3 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MR.R SINHA MS.D GOGOI	
26	WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022

15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./82/2022 PART-HEARD, FIXED	AISHWARYA JAIN AND 6 ORS Versus THE STATE OF NAGALAND AND ANR	MR. B GOGOI MR DEBOJIT SAIKIA	MR. P N CHOUDHURY (r-2) MR A CHANDRAN (r-2) PP, NAGALAND
	WITH I.A.(Crl.)/124/2022 in Crl.Pet./82/2022	SH. JINENDER KUMAR JAIN Versus AISHWARYA JAIN AND 6 ORS	MR. P N CHOUDHURY MR A CHANDRAN (r-2)	GA, ASSAM GA, NAGALAND
2	Crl.Pet./469/2018 FIXED	JITF WATER INFRASTRUCTURE LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	PP, ASSAM
3	Crl.Pet./928/2019 FIXED	GOUTAM KUMAR BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH	MR A SHARMA PP, ASSAM
4	Crl.Pet./655/2021 WITH LCR 2 FILES, FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
ORDERS				
5	Crl.Pet./71/2022 WITH LCR 1 FILE, FIXED	CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. D PAUL	PP, ASSAM
6	Crl.Pet./782/2021 WITH LCR 2 FILES	CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. D PAUL	PP, ASSAM
7	Crl.Pet./180/2022 WITH LCR 2 FILES, B/O	POBITRA PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
8	Crl.Pet./271/2022 WITH LCR 3 FILES, FIXED	HIMANSHU KALITA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	PP, ASSAM

9	Crl.Pet./727/2022 B/O	BHUPEN DAS Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK	PP, ASSAM
10	Crl.Pet./884/2022 B/O	Haidar Ali AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
<u>HEARING</u>				
11	Crl.A./62/2010 WITH LCR 4 FILES, FIXED	MD.NURUL ISLAM Versus THE STATE OF ASSAM	MR S CHAKRABORTY (AMICUS CURIAE) MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.B KALITA	PP, ASSAM
12	Crl.A./63/2011 WITH LCR 5 FILES, FIXED	PUNYA KANTA DAS Versus STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
13	Crl.Pet./1006/2016 WITH LCR 3 FILES, FIXED	PABITRA KR. DAS Versus STATE OF ASSAM and 2 ORS.	MS.S AHMED MRS.S P HUSSAIN	PP, ASSAM
14	Crl.Pet./185/2018 WITH LCR 1 FILE, FIXED	RITAMONI DEVI Versus THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. B DAS MR. A LAL MR. M PANDIT MS. S G MOMIN	MR. N HOQUE MR. N HOQUE MR. S BANIK (R2) PP, ASSAM
15	Crl.Pet./77/2022 WITH LCR 1 FILE, FIXED	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM
16	Crl.Pet./699/2022 WITH LCR 1 FILE, FIXED	MONDAL ALI @ SOLIM UDDIN SK Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	MR M RAHMAN (R 2&3) PP, ASSAM
17	Crl.Pet./967/2022 FIXED	ANWAR HUSSAIN KAZI Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MR. J LASKAR MR R DAS PP, ASSAM
<u>STAY MATTERS</u>				
18	Crl.Pet./816/2018	SRI BULU BORSIAKIA Versus THE STATE OF ASSAM AND ANR.	MR C BARUAH MR. B BARUAH MS P BATHARI	MR. S CHAUHAN MR. P MAZUMDER N ALAM PP, ASSAM
19	Crl.Pet./1208/2018 WITH LCR 1 FILE	NIPEN DAS AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS	PP, ASSAM
20	Crl.Pet./220/2020	HIRANYA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR. N DHAR MS. S DASGUPTA PP, ASSAM
WITH				
I.A.(Crl.)/392/2020 in Crl.Pet./220/2020				
21	Crl.Pet./642/2021 WITH LCR 1 FILE	SUMER SINGH GAUR Versus HIRANYA BORA AND 2 ORS. NABA SHARMA Versus M/S KORANGANI TEA COMPANY PVT LTD	MR. N DHAR MS. S DASGUPTA MS. S SARMA MS. N M DEKA	MR D BARUAH PP, ASSAM MR. M KHATANIAR MR. J DEKA

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
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17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./126/2018	THE ORIENTAL INSURANCE CO. LTD. Versus MST MAFIDA BEGUM and 5 ORS	MR. S K GOSWAMI MR. R KATHKATIA	
2	MACApp./248/2018 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SRI KRISHNA SHIL @ BIKASH SHIL and ANR	MS. N MODI MS. M CHOUDHURY MR.M CHOUDHURY MR. C SHARMA MR. SIDHANT DUTTA MS. S THAKURIA	MR. P C DAS (OP2) MR. M TALUKDAR (R1) MR. A SHAKIL (R1) MR. B HAZARIKA (OP2)
3	MACApp./274/2018 CAVT. NO.0242/2018 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus SMTI MAYA ROY AND ANR	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA MS. P BORTHAKUR	MR. S SINGH FOR CAVEATOR
	WITH I.A.(Civil)/1299/2018 in MACApp./274/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MAYA ROY AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A BHATTACHARJEE (R- 1) MS. P BHATTACHARYA (R- 1) MR. S SINGH MR. A BARUAH (R-1) FOR CAVEATOR
4	MACApp./322/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI BHANTI TERANGPI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A DUTTA (R2) MR K K DAS (R3) MR. B HALDAR (R1) MR G BHARADWAJ (R1) MRS. P M DUTTA (R2)
5	MACApp./329/2018 WITH LCR	SRI MANARANJAN DUTTA Versus SRI LILA UPADHYAYA and 3 ORS	MR.S C BISWAS MR.D HAZARIKA MS.A DEY	MR.R GOSWAMI MS A DAS (R2) MR. F A HASSAN (R2) MS.M SAIKIA
	WITH I.A.(Civil)/1522/2018 in MACApp./329/2018	SRI MANARANJAN DUTTA Versus SRI LILA UPADHYAYA AND 3 ORS	MR. S C BISWAS MR. D HAZARIKA MS. A DEY MR. S BISWAS MS J BORAH	MR. P BARTHAKUR MR. R GOSWAMI MS. M SAIKIA
HEARING				
6	CrI.A./209/2011 PART-HEARD, LCR 4 FILES, P.B.-1, FIXED	KRISHNA HAZARIKA Versus STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

7	MACApp./165/2015 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD Versus MRS FARIDA BEGUM and 2 ORS	MR.A DUTTA	MR.I A TALUKDARR-1 MS.P BARMAN(R-1)
8	MACApp./204/2017 WITH LCR, FIXED WITH I.A.(Civil)/1384/2017 in MACApp./204/2017 WITH	THE ORIENTAL INSURANCE CO. LTD Versus SRI UDAY CHANDRA DAS and 2 ORS THE ORIENTAL INSURANCE CO. LTD Versus SRI UDAY CHANDRA DAS and 2 ORS	MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR.K BHATTACHARJEE(R-1) MR.S DAS(R-1)
9	MACApp./207/2017 WITH	THE ORIENTAL INSURANCE CO LTD Versus SMTI MALATI BARMAN and 4 ORS	MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR.K BHATTACHARJEE(R-1) MR.S DAS(R-1)
10	MACApp./208/2017	THE ORIENTAL INSURANCE CO. LTD Versus SMT REENA DAS and 4 ORS	MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR.K BHATTACHARJEE(R-1-3) MR.S DAS(R- 1-3) MR. K R PATGIRI
11	MACApp./481/2017 WITH LCR , FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI PABITRA KR. ROY PRODHANI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MD. S ALOM MR. L R MAZUMDER MR J H LASKAR MR. J RAHMAN MD. M S ALAM MR. A Z AHMED MR I HOQUE
12	MACApp./458/2018 WITH LCR, FIXED	THE NATIONAL INSURANCE CO. LTD Versus SANOWARA BIBI and 4 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A A R KARIM MR. A DEB
13	MACApp./735/2018 WITH LCR, FIXED	SRI BISHAL DAS Versus SRI RAJIB TOSHA AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA	MR. A DUTTA (R2) MR. A K DUTTA (R1) MR. J M DAS (R1) MRS. P M DUTTA (R2)
14	MACApp./22/2021 WITH LCR, FIXED	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus HAIDAR ALI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR S C PANDIT

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3363/2022	MD. FAIZUR RAHMAN @ FAIZUR AND 2 ORS Versus THE STATE OF ASSAM	MR F K R AHMED M U BARBHUYAN	PP, ASSAM
2	Bail Appln./3366/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
MOTION				
3	Crl.Rev.P./547/2022 FIXED	SULEMAN HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
4	Crl.Rev.P./568/2022	AMLAN JYOTI BARUAH Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
5	Crl.Pet./692/2022 FIXED	KAYEM UDDIN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P TOKBIPI	PP, ASSAM
6	Crl.Pet./1233/2022 B/O	FACEBOOK INDIA ONLINE SERVICES PRIVATE LTD. Versus THE STATE OF ASSAM AND ANR.	MR S KHOUND R SARMAH MR H K NATH	PP, ASSAM
7	Crl.Pet./1235/2022	DIPANKAR GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR. P J PHUKAN	DY.S.G.I. PP, ASSAM
8	Crl.Pet./1238/2022	BABLU HATI BARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
9	Crl.Pet./1239/2022	MAHESH CH NATH Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
10	AB/3613/2022	BRAZEN KALITA Versus THE STATE OF ASSAM	MR. K M HALOI	PP, ASSAM

11	AB/3620/2022 B/O	TAPAN CHANDRA PATOWARY @ TAPAN PATOWARY Versus THE STATE OF ASSAM	MR. J PATOWARY MR. M S HUSSAIN	PP, ASSAM
12	AB/3621/2022	RAJESHWAR BARMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM
ADMISSION				
13	Crl.Rev.P./194/2017 FIXED	ZAHIDUZZAMAN Versus KHUSHIDA PARVEEN PRODHANY	MR.M U MAHMUD MR.S ISLAM MS.C KALITA MR.S HAQUE MS.A DAS MR.M ALI	MSK GOSWAMI MR.R GOSWAMI MS.P KALITA
14	Crl.Pet./352/2019 WITH LCR 3 FILES, FIXED	DWIJENDRA KALITA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./2924/2022 FIXED	MIRJUL ALI Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	PP, ASSAM
16	Bail Appln./2997/2022 FIXED	HANIFUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
WITH				
17	Bail Appln./2874/2022	SHAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
WITH				
18	Bail Appln./2955/2022	LOTFOR RAHMAN @ ROCKY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
19	Bail Appln./3102/2022 WITH CASE RECORD AND CASE DIARY, FIXED	SAKHI CHARAN BISWAS @ CHAKI CHARAN BIWAS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
20	Bail Appln./3202/2022 FIXED	KHUDEJA KHATUN @ HABIIJA KHATUN Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
BAIL HEARING				
21	AB/1915/2022 FIXED	MD. ROFIQUE UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
22	AB/2455/2022	SABBIR HUSSAIN CHOWDHURY AND 3 ORS Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY MR M DEY	PP, ASSAM
23	AB/2578/2022 FIXED	ATIBUL SHEIKH Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
24	AB/2612/2022 FIXED	SMT. PRATIVA BEZBARUAH Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
25	AB/2679/2022 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR MR A ALI MR. T AHMED MR M AHMED MR A. ALI	PP, ASSAM
26	AB/2823/2022 FIXED	RAJIB AHMED AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM

27	AB/3276/2022 FIXED	PHATIK CH DAS AND 3 ORS Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
28	AB/3301/2022 FIXED	SHIVAM @ SATYAJIT DAS AND ANR. Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
29	AB/3388/2022 FIXED	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
30	AB/3509/2022 FIXED	SUBAN SAHA Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
31	AB/3559/2022 FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
ORDERS				
32	I.A.(CrI.)/555/2020 B/O in CrI.Rev.P./7884/2020 WITH CrI.Rev.P./7884/2020 (Filing Number)	ABUL KALAM AZAD @ KALAM HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR. ABDUL KALAM AZAD @ KALAM Versus THE STATE OF ASSAM AND ANR (F)	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM MR. M U MONDAL	MR H C DAS (R-2) MR. A A MONDAL (R-2) MR S HUSSAIN (R-2) PP, ASSAM
33	I.A.(CrI.)/475/2022 AB 2387/2021(D/O) in AB/2387/2021	THE STATE OF ASSAM AND ANR. Versus POONAM THAKUR AND ANR		MR. B BHAGAWATI MR. R PHUKAN
HEARING				
34	CrI.Rev.P./125/2012 WITH LCR 6 FILES, FIXED	SRI JAGANNATH DAS Versus THE STATE OF ASSAM	MR.K AGARWAL MD.M H RAJBARBHUIYAN MR.A MANNAF MR.N A LASKAR MISS G BAJAJ	PP, ASSAM
35	CrI.Rev.P./278/2014 WITH LCR 3 FILES, FIXED	PUSPA BANIA @ PUSPA KANTA BANIA Versus THE STATE OF ASSAM AND ANR	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.G SAIKIA MR.D SAUD PP, ASSAM
36	CrI.A./106/2017 WITH LCR 1 FILE, FIXED	SRI SATYABRATA BISWAS Versus SRI ANANTA NAMASUDRA and 2 ORS	MR.P ROY MR.I ALAM MS.J DEKA MR.T SK MS.N DAS	MR.A R SIKDAR MR A K AHMED MR.M H TALUKDAR PP, ASSAM
37	CrI.Pet./765/2019 WITH LCR 3 FILES, FIXED	BHOGABAN SING @ RAMJI SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R BORA MR. R R Gogoi	MR. M AHMED PP, ASSAM
38	CrI.Rev.P./13/2021 WITH LCR 3 FILES, FIXED	SHUKLA CHAKRABORTY Versus STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. A AHMED (R2) MR. M A CHOUDHURY (R-2) PP, ASSAM
39	I.A.(CrI.)/356/2021 WITH LCR 4 FILES, P.B.-1, FIXED in CrI.A./146/2021 WITH CrI.A./146/2021	ANNAS ALI Versus THE STATE OF ASSAM AND ANR ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MR. P RAHMAN MR A HAQUE MR. A CHOUDHURY MR. J AHMED MR. S ISLAM MR. P RAHMAN MR A HAQUE MS. A KAUSHAR	PP, ASSAM PP, ASSAM
40	CrI.Pet./446/2021 WITH LCR 1 FILE, FIXED	PRANAB JYOTI DUTTA Versus THE CHIEF BRANCH MANAGER, SBI	MR D C K HAZARIKA MS J KALITA	MR G JALAN

41	Crl.A./170/2022 WITH LCR 4 FILES, FIXED	RANJAN RABHA @ THANG RABHA Versus THE STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA	PP, ASSAM
42	Crl.Rev.P./227/2022 WITH LCR 4 FILES, B/O	JOSEPH AHMED Versus THE STATE OF ASSAM AND ANR	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI PP, ASSAM
43	I.A.(Crl.)/457/2022 FIXED in Crl.Rev.P./317/2022 WITH Crl.Rev.P./317/2022	NIPUL OJAH Versus INUL OJAH INUL OJAH Versus NIPUL OJAH	MR. S ALIM MR. I CHOUDHURY R L CHUTIA	R L CHUTIA MR. S ALIM
44	Crl.Pet./680/2022 WITH LCR 1 FILE, FIXED	DIPAYAN PAUL Versus THE STATE OF ASSAM AND ANR	MR F Z MAZUMDER	MR A SHARMA MR M RAHMAN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/73/2021 CAVT. NO.07192/021, FIXED	RUMA PAUL CHOWDHURY AND 2 ORS Versus JHANTU PAUL	R SARMAH MR H K NATH MR J BORAH	MR. A R SHOME MR A J GHOSH FOR CAVEATOR
2	CRP(IO)/62/2022 WITH LCR, FIXED	SASHI BHUSHAN TIWARI Versus DILIP KUMAR NANDY AND ANR.	MR P DEKA MR. N N JHA MR. B BORAH	MR. P C DEY
ORDERS				
3	I.A.(Civil)/2867/2022 WITH LCR, FIXED in CRP/294/2017 WITH CRP/294/2017 CAVT. NO. 1373/2017	THE AHMED TEA COMPANY P LTD. Versus HASNA RAHMAN HASNA RAHMAN Versus THE AHMED TEA COMPANY P LTD.	MS. S SARMA MR.B J MUKHERJEE MR. S BISWAS MRS I BEGUM	MR. S BISWAS MS. S SARMA MR.B TALUKDAR MS. N M DEKA FOR CAVEATOR
HEARING				
4	MACApp./53/2013 P/H, WITH LCR	UNITED INDIA INSURANCE CO LTD Versus RASHMI REKHA SAIKIA and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.D CHAKRABORTY MR.S DUTTA MRV K BAROOAH MR.J KOTOKY
5	RSA/95/2006 WITH LCR	GOPAL CH. SAHA and ANR. Versus MUSTT. AYESHYA KHATUN and ORS	G N SAHEWALLA MD ASLAM D SENAPATI S SENAPATI N ANIX SINGH	MR.C BARUAH MR.B BARUAH G RAHUL R M DEKA MS.M SAIKIA S B SARMA
6	Review.Pet./162/2018	SRI ABRARUL HAQUE @ IBRARUL HAQUE Versus GOPAL CHANDRA SAHA AND 71 ORS	MR. D MAZUMDAR MS. J KAKOTI MR P BORAH	

7	MACApp./368/2017 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD Versus SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
	WITH I.A.(Civil)/2410/2017 in MACApp./368/2017	NEW INDIA ASSURANCE COMPANY LTD Versus SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
8	MACApp./94/2021 WITH LCR, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. Versus PRAFULLA BRAHMA AND 3 ORS.	MR. S K GOSWAMI MR. S P SHARMA (SC APDCL) MR. D THAOSEN MR. R SHARMA	MR H DAS (R-1) MR. B C DEKA (R-1) MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA

STAY MATTERS

9	CRP(IO)/35/2022 FIXED	KRITIKA SOOD Versus MD. MEHER KHAN AND ANR.	MR H GUPTA MS. R M SARMAH	MR. N K MURRY MS P TOKBIPI MS P LINGGI
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